

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2015 &
IA NO. 277 OF 2016
AND
APPEAL NO. 282 OF 2015**

Dated: 8th March, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Mazag Andrabi
Mr. Varun Kapur
Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi
Mr. S.K. Sarkar
Mr. Piyush Kumar, official for R-2

ORDER

List the matter for hearing on **13.04.2018**, as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

Pr/js